

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

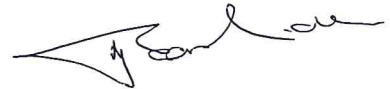
APPLICATION NUMBER :
PETITION NUMBER : TCP/206/2016
NAME OF THE PETITIONER(S) : A. Ramasubbu
NAME OF THE RESPONDENT(S) : M/s ANRA Pharmaceuticals Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① S.M. Meera Nithideen
for John

Counsel for Petitioner



② Keerthi Krishna
For T.K. Bhaskar

Counsel for Respondents



ORDER

Counsels representing both the parties are present. Counsel for petitioner filed rejoinder and furnished copy of the same to the other side. Counsel for respondent prayed for time to file a reply. Time is enlarged at request. Put up on 12.02.2018.

-sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc